HIGH COURT OF ANDHRA PRADESH: AT AMARAVATI

NOTICE

1. The Hon'ble Chief Justice will not be holding Court on 04.8.2020.

On 04.8.2020, Cause list pertaining to Hon'ble Division Bench – I will be taken up by Hon'ble Sri **Justice Rakesh Kumar** with Hon'ble Sri **Justice D.V.S.S.Somayajulu**, at 11:00 am, sitting in the Court Hall No. 2.

On 04.8.2020, Cause list pertaining to Hon'ble Chief Justice (single) will be taken up by Hon'ble Sri **Justice Rakesh Kumar**, sitting in the Court Hall No. 2, after Division Bench work and after Full Bench work.

- 2. The Hon'ble Smt. **Justice T.Rajani** will sit at 11:30 am instead of "at 10:30 am" on 04.8.2020.
- 3. The Hon'ble Sri **Justice Battu Devanand** will not be holding Court on 04.8.2020.
- 4. On 04.8.2020, the cause list pertaining to Hon'ble Sri **Justice Battu Devanand** will be taken up by Hon'ble Sri **Justice M.Venkata Ramana**, sitting in Court No. 15.
- 5. On 04.8.2020, the cause list pertaining to Hon'ble Sri **Justice M.Venkata Ramana** will be taken up by Hon'ble Sri **Justice Ninala Jayasurya**, sitting in **Court No. 19**.
- 6. On 04.8.2020, the Hon'ble Sri Justice R.Raghunandan Rao will sit "At the Residence of His Lordship" instead of "Court Hall No.16".

//BY ORDER//

Date: 03/8/2020 Registrar (Judicial)